

See No. LT. 6683/88].

12.13 1/2 hrs.

(iii) Statement No. XV—Sixth Session 1987. [Placed in Library. See No. LT. 6684/88].

ELECTION TO COMMITTEE

[English]

(iv) Statement No. XIII—Seventh Session 1986. [Placed in Library. See No. LT. 6685/88].

Marine Products Export Development Authority

(v) Statement No. XII—Eight Session 1987. [Placed in Library. See No. LT. 6686/88].

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): I beg to move the following:

(vi) Statement No. VIII—Second Parlot Eight Session 1987. [Placed in Library. See No. LT. 6687/88].

"That in pursuance of sub-section 3 (c) of section 4 of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Marine Products Export Development Authority, subject to the other provisions of the said Act."

(vii) Statement No. VII—Ninth Session, 1987. [Placed in Library. See No. LT. 6688/88].

(viii) Statement No. V—Tenth Session 1988. [Placed in Library. See No. LT. 6689/88].

MR. DEPUTY SPEAKER: The question is:

(ix) Statement No. I—; Eleventh Session 1988. [Placed in Library. See No. LT. 6690/88].

"That in pursuance of sub-section 3(c) of section 4 of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Marine Products Export Development Authority, subject to the other provisions of the said Act."

12.13 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Forth-elfth Report

SHRI VAKKOM PURUSHOTHAMAN (Allepey): Sir, I beg to present the Forty-eighth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Fifteenth Report on Indian Petrochemicals Corporation Limited-Project Implementation.

The motion was adopted.

12.14 hrs.

NATIONAL HIGHWAYS AUTHORITY OF INDIA BILL*

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT